

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 108(ND)/2014

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

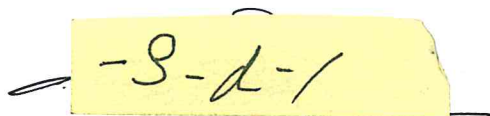
**NAME OF THE COMPANY: Laghuna Holding Pvt. Ltd. Vs. Edenpark Hotel  
Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Tarun Mehta, Ms. Shelly Khanna and Mr. Mayank Srivastav, Advocates		
	For the Respondent:	Mr. P. V. Kapur, Sr. Advocate with Mr. Pawan Sharma, Ms. Divya Bhalla, Mr. Siddharth Aggarwal, Mr. Anuj Shah and Ms. Nripi Jolly, Advocates		

**ORDER**

A request for a Passover is being made, which cannot be accommodated. All pending applications be listed for disposal along with the main petition on 20<sup>th</sup> March, 2018. ✓



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**